

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 4- IA/276(AHM) 2023
In
CP(IB)/208(AHM)2021

Order under Section 9 IBC

IN THE MATTER OF:

Kirtida silk Mills Proprietor Rameshwar Textile Mills Ltd
V/s
Bindal Fashion Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..13/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Hiten Parikh, PCA
For the Respondent :

ORDER

IA/276(AHM) 2023

Issue Notice to the respondent.

Learned PCA is directed to serve notice and file an affidavit of service of notice within two weeks.

Matter stands adjourned to 18.04.2023.

-sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**